

Nutrition Programme

1674. SHRI CHARANJIT CHANA-
NA:
SHRI BHISHMA NARAIN
SINGH:
SHRI IBRAHIM KALANIYA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what are the details regarding the Government's nutrition programme for the country; and

(b) whether any instances of pilferage in the programme have come to Government's notice; if so, what is the extent of loss on account of pilferage during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) The Government of India is implementing the following Nutrition Programmes in the country through its different Ministries/Departments:—

1. Ministry of Health & Family Welfare

(i) Prophylaxis programme to prevent Blindness in children caused by Vitman 'A' deficiency.

(ii) Prophylaxis programme to prevent nutritional anaemia among women and children by making available to them Tablets containing the recommended intake of Iron and Folic Acid.

(iii) Feasibility Testing of fortified Staples and high protein foods to assess the impact of nutritional status of children suffering from third degree malnutrition and supplementing them with fortified staples or processed foods.

2. Department of Social Welfare

(i) Special Nutrition Programme for pre-school children, pregnant and lactating mothers in the city

slums, tribal areas and other backward rural areas.

(ii) Integrated Child Development Services under which supplementary nutrition, immunization, health care, health and nutrition education, referral services and safe drinking water supply are provided to vulnerable groups in urban, rural and tribal areas.

(iii) Balwari Nutrition Programme implemented through voluntary organisations.

3. Department of Education

Mid-day Meals Programme to meet the nutritional needs of primary school children.

4. Department of Rural Development

Applied Nutrition Programme to meet the nutritional needs of women and pre-school children.

(b) No instances of pilferage in the programme have come to the notice of the Government of India.

Representation from the union of the F. C. I. workers regarding abolition of contract labour

1675. SHRI LAKHAN SINGH:
SHRIMATI PRATIMA BOSE:
SHRI S. W. DHABE:
SHRIMATI AMBIKA SONI:
SHRI LAKSHMANA MAHA-
PATRO:
SHRIMATI USHI KHAN:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government have received any representation from the workers' union of the Food Corporation of India regarding the abolition of the contract labour system in the Corporation;

(b) if so, what action Government have taken in the matter; and

(c) whether Government propose to abolish the contract labour system in the Food Corporation of India; if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Yes, Sir.

(b) and (c) The question of abolition of contract system has come up before the Government from time to time in the past. Departmentalization of labour has already been effected in 43 Depots and Direct Payment System in 47 Depots. Moreover nine labour cooperatives are also functioning.

Government are not in a position to say whether the contract labour system in the F.C.I. would be abolished.

'E' Block and Baba Kharag Singh Marg D.I.Z. Area, New Delhi

1676. SHRIMATI SUSHILA SHANKAR ADIVAREKAR: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that basic amenities like maintenance of lawns and hedges, coverage of drains, proper upkeep of balcony pipes, construction of boundary wall etc. in 'K' Block and Baba Kharag Singh Marg in the D.I.Z. area, New Delhi have not been done by the C.P.W.D. authorities so far;

(b) if so, by when these facilities are likely to be provided in that area;

(c) whether Government have received any representation from the residents from that area in this regard; and

(d) if so, what action Government have taken thereon?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Works on providing lawns and hedges are being started shortly. Open drains are being provided. Boundary wall is not provided for such quarters. Proper up-

keep of balcony pipes is made wherever required.

(b) Lawns and hedges etc. are likely to be provided by March, 1979. For boundary walls, there is no proposal under consideration. For storm water drains, NDMC is yet to decide the final scheme. Temporary storm water drain, have already been provided.

(c) Complaints have been received regarding balcony pipes and lawns and hedges.

(d) The complaints regarding pipes have been attended to. For laws work will be started shortly.

अन्त्योदय योजना के लिए केन्द्रीय सहायता

†1677. श्री जगदीश प्रसाद माथुर :

श्री कलराज मिश्र :

श्री हरि शंकर भाभड़ा :

क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार छठी पंचवर्षीय योजना में राजस्थान सरकार की अन्त्योदय योजनाओं के लिये धन का आवंटन करने का विचार रखती है; और

(ख) यदि नहीं, तो उसके क्या कारण हैं ?

†[Central assistance for the Antyodaya Scheme ..

†1677. SHRI JAGDISH PRASAD MATHUR:

SHRI KALRAJ MISHRA:

SHRI HARISHANKER

BHABHDA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

†Previously unstarred question 1324, transferred from 14th December, 1978.

‡ [] English translation.